

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

STARRED QUESTION NO:185

ANSWERED ON:28.07.2017

Manufacturing of Ammunition

Adsul Shri Anandrao ;Shrirang Shri Chandu Barne

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government has formulated a policy to set up manufacturing units in collaboration with Indian firms / Companies and foreign vendors to meet the defence requirement of the country and if so, the details thereof along with the names of the private companies which have collaborated with foreign vendors for the purpose;

(b) whether private companies have been permitted to tie up for manufacturing ammunition with foreign vendors / companies which have been black listed / banned for wrong doings / corrupt practices and if so, the details thereof and the reasons therefor;

(c) the names of the companies / vendors along with the reasons for which these have been banned and the circumstances under which these have been allowed to manufacture ammunition;

(d) whether ammunition for which tender has been given to the black listed / banned vendors / companies are also easily available from other non-black listed vendors / companies; and

(e) if so, the details thereof and the response of the Government thereto and the measures taken by the Government to recover penalty from foreign vendors / companies which adopt wrongful business practices while bidding for Indian contracts?

Answer

MINISTER OF DEFENCE (SHRI ARUN JAITLEY)

(a) to (e): A Statement is laid on the Table of the House.
